

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205 - **CP(IB) 812 of 2019**
With
ITEM No.206 - MA/7(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Tetra-Pak India Pvt Ltd.
V/s
Manpasand Beverages Ltd

.....**Applicant**

.....**Respondent**

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr Tushar Srivastava, Adv.
For the Respondent : Mr. Devang Nanavati, Sr. Adv., a/w. Mr. Jaimin Dave,
& Ms. Hirva Dave Adv.

ORDER

CP(IB) 812 of 2019 & MA/7(AHM) 2023

Relist the matter on 24.06.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)